

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 147 of 2011, 148 of 2011 and 149 of 2011

Dated: 15th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Appeal No. 147 of 2011

Western Electricity Supply Co. of Orissa Ltd. Appellant (s)

Versus

O.E.R.C. & Ors. ... Respondent (s)

Appeal No .148 of 2011

Southern Electricity Supply Co. of Orissa Ltd. Appellant (s)

Versus

O.E.R.C. & Ors. ... Respondent (s)

Appeal No .149 of 2011

North-Eastern Electricity Supply Co. of Orissa Ltd. Appellant (s)

Versus

O.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Buddy A Ranganadhan &
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. C. S. Chauhan, Ms. Rajdipa Behura
for R-1

ORDER

Admit the appeal.

Post the matter for hearing on **25th November, 2011.**

(Rakesh Nath)
Technical Member
rkt/ks

(P.S.Datta)
Judicial Member

